

GOVERNMENT OF INDIA  
MINISTRY OF PANCHAYATI RAJ  
RAJYA SABHA  
UNSTARRED QUESTION NO. 589  
ANSWERED ON 23.07.2021

**NEW PANCHAYATS UNDER RASHTRIYA GRAM SWARAJ ABHIYAN**

589. Dr. L. HANUMANTHAI AH:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) the details of the Panchayat-wise, district-wise and State-wise expense for the Rashtriya Gram Swaraj Abhiyan (RGSA) from 2018 to 2020;
- (b) the details of the projects;
- (c) the steps taken under the scheme Panchayat-wise, district-wise and State-wise from 2018-2020;
- (d) whether any new Panchayats have been formed under this scheme; and
- (e) if so, the total number of Panchayats before the scheme and after the scheme and the details of the functioning of the new Panchayats?

**ANSWER**

THE MINISTER OF STATE FOR PANCHAYATI RAJ  
(SHRI KAPIL MORESHWAR PATIL)

(a) to (c) The restructured Centrally Sponsored Scheme of Rashtriya Gram Swaraj Abhiyan is being implemented with effect from 2018-19 across all States/UTs with the primary aim of strengthening of Panchayati Raj Institutions for achieving Sustainable Development Goals with main thrust on convergence with Mission Antyodaya and emphasis on strengthening Panchayati Raj Institutions in 117 Aspirational districts.

Under the scheme funds have been released to the States/ Union Territories for different activities meant for strengthening of Panchayati Raj Institutions viz Capacity Building & Training, training infrastructure and Human Resource support for training, Strengthening of Gram Sabhas in Panchayats Extension to Scheduled Areas, Distance Learning Facility via Internet Protocol based, Support for Innovations, Technical support to Panchayati Raj Institutions, Financial Data and Analysis Cell, Panchayat Buildings, e-enablement of Panchayats, Project based funding for economic development and income enhancement, Information Education Communication and Project Management Unit. The funds are not released district-wise/Panchayat-wise under the scheme. The details of funds released to States/ Union Territories during 2018-19 to 2020-21 under the scheme is at **Annexure**.

(d) & (e) Under the scheme of Rashtriya Gram Swaraj Abhiyan there is no provision for forming new Panchayats. Formation or reorganization of Panchayats is done by the respective States/ Union Territories as per their requirement. As per information available, number of Gram Panchayats as on 31.03.2018 and as on date is 223765 and 255524 respectively.

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**Annexure**

Annexe referred to in reply to part (a) to (c) of the Rajya Sabha Unstarred Question No. 589 to be answered on 23.07.2021

**State/UT-wise Funds released under RGSA schemes during the year 2018-19, 2019-20 & 2020-21**

(Rs. in cr.)

Sl. No.	State/ UTs	2018-19	2019-20	2020-21
1	Andhra Pradesh	67.69	0	22.339
2	Andaman & Nicobar Islands	0	0	0
3	Arunachal Pradesh	33.19	39.59	0
4	Assam	39.21	23.22	26.1159
5	Bihar	4.25	0	0
6	Chhattisgarh	7.24	0	4.0395
7	Dadra & Nagar Haveli	0	0	0
8	Daman & Diu	0	0	0
9	Goa	0	0	0
10	Gujarat	0	0	0
11	Haryana	6.99	0	9.89
12	Himachal Pradesh	17.26	10	22.098
13	Jammu & Kashmir	25.06	6.19	25.00
14	Jharkhand	4.49	0	2.34
15	Karnataka	0	0	0.439
16	Kerala	7.68	0	8.12955
17	Lakshadweep	0	0	0
18	Ladakh			2.1485
19	Madhya Pradesh	62.79	85.48	71.42
20	Maharashtra	11.54	8.44	66.76
21	Manipur	9.25	4.54	3.4127
22	Meghalaya	4.44	2.63	3.967
23	Mizoram	9.85	0.5	21.185
24	Nagaland	7.89	3.94	3.7217
25	Odisha	0	0	2.937
26	Punjab	29.68	0	13.45
27	Rajasthan	25.57	0	12.981
28	Sikkim	5.08	5.1	4.7475
29	Tamil Nadu	57.6	5.3	56.875
30	Telangana	0	0	12
31	Tripura	2.77	0	2.5304
32	Uttar Pradesh	57.14	169.92	32.54
33	Uttarakhand	33.05	23.79	26.751
34	West Bengal	54.94	44.10	33.52
	<b>Total</b>	<b>584.65</b>	<b>432.74</b>	<b>491.3378</b>